

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-132(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank  
Vs.  
Samtel Color & Ors.

.... Applicant  
.... Respondents

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 29.06.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant : Mr. Abhinav Thareja, Advocate

**ORDER**

On behalf of the arguing Counsel, again a request has been made that he is not available.

List the matter on 3<sup>rd</sup> July, 2017.

Sd/-  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

Sd/-  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

29.06.2017  
V. Sethi